

Annex IX

[See Part A, Section I, paragraph 1 (ii) (g)]

Booking of forward contracts on past performance basis-

Report as on

Name of the bank-

(in USD)

Total Limits sanctioned during the month	Cumulative sanctioned limits	Amt of contracts booked	Amount utilized (by delivery of documents)	Amount of forward contracts cancelled
1	2	3	4	5

Notes:

1. The position of the bank as a whole shall be indicated.
2. Amounts in columns 2, 3, 4 and 5 should be cumulative positions over the year. Outstanding amounts at the end of each financial year shall be carried over and taken into account in the next year's limit and therefore shall be included while computing the eligible limits for the next year [PART A, Section I, paragraph 1(ii)(a)]